

**HIGH COURT FOR THE STATE OF TELANGANA**

**ROC No.1518/SO/2022**

**Date:10.08.2022**

**CIRCULAR No.17/2022**

**Sub:** High Court for the State of Telangana – Celebration of Independence Day on 15<sup>th</sup> August, 2022 – Instructions issued by the Government of India, Ministry of Home Affairs, New Delhi – Considered and certain instructions – Issued.

**Ref:** Letter No.2/9/2022, dated 08.08.2022, of Sri Prem Parkash, Under Secretary to Government of India, Ministry of Home Affairs, New Delhi.

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The Government of India in the reference cited has issued instructions for Celebrating the Independence Day Ceremony / hosting of National Flag at State Capitals / District Headquarters / Sub-division / Block / Gram Panchayath / Villages etc., which should commence in the morning after 09:00 a.m.,. Having considered the instructions of the Government of India, the High Court hereby directs all the Unit Heads to celebrate the Independence Day Ceremony by Hoisting of National flag at 09:15 a.m., on 15<sup>th</sup> August, 2022 in the respective Court premises, by following the Covid Protocols.

Therefore, as directed, all the Judicial Officers in the State are hereby directed to follow the above said instructions, without fail.

  
**REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana at Hyderabad {for placing the same before the Hon'ble the Chief Justice}.